

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH-1**

Item 4

**CP(IB) No. 1/Chd/Pb/2020
Under Section 9, IBC 2016**

In the matter of:-

RKG Polyplast Private Limited

...Petitioner-Operational Creditor

Vs.

Paragon Cable Rolling & Alloys Ltd.

...Respondent-Corporate Debtor

Present: Mr. Swayam Pahi, Advocate for the Petitioner-Operational Creditor.
Mr. Vishal Mittal, Advocate for the Respondent-Corporate Debtor.

Vakalatnama has been filed by learned counsel for Respondent-Corporate Debtor vide Diary No. 00004/5 dated 02.04.2023. The same is taken on record. A date is requested by learned counsel for the petitioner to check whether the affidavit under Section 9(3)(b) regarding the pre-existing dispute has been filed, If filed or not. Similarly, a date is requested by learned counsel for Respondent-Corporate debtor for filing short note regarding the point of objections. Let the same be filed before the next date of hearing. List on 30.08.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

August 23, 2023
PKA

Sd/-
(Harnam Singh Thakur)
Member (Judicial)